

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:346
ANSWERED ON:06.12.2013
INCLUSION IN CGHS
Bali Ram Dr.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received a few proposals from the various institutions including Mahanagar Telephone Nigam Limited regarding inclusion of their employees under the Central Government Health Scheme (CGHS);
- (b) if so, the details thereof, institution wise; and
- (c) the reaction of the Government on the above proposals?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): Government has been receiving requests from various institutions including Mahanagar Telephone Nigam Limited (MTNL) for the extension of CGHS facilities to their serving / retired employees. An illustrative list of institutions, who have requested for CGHS facilities, is at Annexure.

(c): Central Government Health Scheme (CGHS) is primarily meant for the Central Government employees and pensioners drawing their salary / pension from Central Civil Estimates of Government of India. The Scheme is not available to the persons drawing their salary / pension from other sources. Although CGHS facilities have been extended to some statutory / autonomous bodies in the past, it is no more being extended to any new group of persons or organisation as a matter of policy. Government has expressed its inability to extend CGHS facilities any further to new institutions / organisations / Public Sector Undertakings (PSUs) etc. on account of severe financial, logistic and human resources constraints. Moreover, it is primarily incumbent upon the autonomous / statutory bodies / PSUs to provide medical facilities to their employees by devising their own schemes as per their ways and means